

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

NO.HC.VII-310/1993/399/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti S. Begum,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 30<sup>th</sup> January, 2019.

Sub: **Casual leave with Station leave permission.**

Ref:- Your letters No. DJNB/203 dated 28.01.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 30.01.2019 with permission to leave headquarter from the evening of 28.01.2019 till the morning of 01.02.2019, has been granted/rejected. The Civil Judge & Asstt. Sessions Judge, Nalbari and in her absence the senior most Judicial Officer at the Station will remain in charge of your Court and Office in your absence.

Yours faithfully,

**JOINT REGISTRAR (VIGILANCE)**